

c.c.p. 12 / 06

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QA 331 / 96

13/7/06

Hon. Mr. Justice Khem Karan, V.C.
Hon. Mr. P. K. Chatterji, A.D.

Heard. Mr. J. P. Nath, appearing
for the applicant & Mr. S. P. Singh,
appearing for the respondents,
has stated that the order of the
tribunal have already been
complied.

The c.c.p. is dropped & the notices
are discharged.

Munshi
A.D.

V.C.

OK
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17/7/06

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